

**IN THE HIGH COURT OF BOMBAY AT GOA**

**LD-VC-CRI-15-2020**

Kalpana Bhonsle ... Applicant.

Versus

State of Goa and Ors. ... Respondents.

Shri Ryan Menezes, Advocate for the Applicant.

Shri Gaurish Nagvenkar, Addl. Public Prosecutor on behalf of the State.

Shri P. Shenvi Kakodkar, Advocate for the Respondent No.2.

**Coram : Nutan D. Sardesai. J.**

**Dated : 3<sup>rd</sup> August, 2020.**

P.C.:

Shri P. Shenvi Kakodkar, learned Advocate submits that he has instructions to appear on behalf of the respondent no.2 and would file his vakalatnama in the registry within a week's time.

2. Time enlarged to deposit the cheque amount by another four weeks as a last and final opportunity.

3. Stands over on 02.09.2020.

**Nutan D. Sardesai, J.**

MF/-